

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

OFFICE ORDER

No. 6911 / Establishment : Dated : Allahabad : August 30 , 2014.

With reference to his/her application in response to **Advertisement No. 01/Law Clerks (Trainee)/14** for being considered for the post of Law Clerk (Trainee) in the High Court of Judicature at Allahabad he/she is hereby informed that he/she has been selected as a Law Clerk (Trainee) to be attached with an Hon'ble Judge for a period of one year on a fixed honorarium of **Rs. 12,500/-** with no other allowances and without any other perquisite such as residential accommodation etc. The engagement shall be purely contractual for a fixed term of one year, which may be terminated at any time if the incumbent is found lacking.

It is made clear to him/her that the above short term engagement shall not confer upon him/her any right to claim regular appointment like other appointees in the Registry. The said engagement shall be subject to the following conditions :-

- 1. That from the date of completion of his/her engagement as Law Clerk (Trainee), he/she shall not appear or practice for a period of one year before the Hon'ble Judge (s) with whom he/she was attached.**
- 2. He/She shall not appear in any case handled by the Hon'ble Judge (s) with whom he/she had remained attached, irrespective whether he/she had or had not worked on that case during the period of his/her engagement.**
- 3. In case of his/her being enrolled as an Advocate, he/she shall furnish an undertaking that he/she has surrendered his/her registration for a period of one year till he/she remains engaged as a Law Clerk.**
- 4. He/She shall be governed by such rules of attendance, leave and other related matter as might be prescribed from time to time by Hon'ble the Chief Justice of High Court of Judicature at Allahabad.**
- 5. His/Her engagement shall be for a fixed term of one year only which may be terminated without notice at any time.**

If he/she is willing to accept the above terms and conditions to be engaged as a Law Clerk (Trainee) he/she may report to the undersigned between **01.09.2014 to 10.09.2014 at 10.00 A.M.**

-SD-

**(PRATYUSH KUMAR)
REGISTRAR GENERAL**

Sl. No.	Roll No.	Name S/Sri/Km./Smt.	Address
1.	193	SHIVANGI SRIVASTAVA D/O SRI MANOJ MOHAN	A-3/1204, ELDECO ELEGANCE, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW-226010.U.P.
2.	266	MANISHA CHATURVEDI S/O SRI B.N. CHATURVEDI	5/9-1, CLIVE ROAD, CIVIL LINES, ALLAHABAD- 211001. U.P.
3.	11	VAIBHAV SHARMA S/O SRI MUKESH KUMAR SHARMA	GALI NO. 2, ADARSH COLONY, CH. CHARAN SINGH MARG, MUZAFFARNAGAR-251001. U.P.
4.	254	ABHISEK GUPTA S/O SRI RAJENDRA KUMAR GUPTA	1/1B/1A, OLD PHAPHAMAU, ALLAHABAD- 211013. U.P.

5.	81	NEHA HANDA D/O SRI ASHOK KUMAR HANDA	C-3429, MINI L I G, RAJAJIPURAM, LUCKNOW-226017. U.P.
6.	426	DHARMENDRA SEN S/O LATE NATHU LAL SEN	C/O SRI DAYRAV PATEL, LIG-1358, PT. DEENDAYAL NAGAR, MAKRONIYA, SAGAR-470004. M.P.
7.	38	SNEHA SRIVASTAVA D/O SRI PRAMOD KUMAR SRIVASATAVA	B-1055, PANKI, KANPUR, U.P.
8.	208	ARTI UPADHYAY D/O SRI GIRISH UPADHYAY	A-310 MEHDAURI COLONY, TELIARGANJ, ALLAHABAD. U.P.
9.	202	ANSHITA KHARE D/O SRI ANIL KHARE	UNIVERSITY ROAD IN FRONT OF MBA DEPTT GAYATRI NAGAR, REWA, M.P.
10.	274	POOJA PANDEY D/O SRI KRISHNA PANDEY	128/173-B SHILAKHANA, TELIARGANJ, ALLAHABAD-211004. U.P.
11.	195	HARISHANKAR KUMAR SONI S/O SRI SANTOSH KUMAR SONI	C/O M/S SONI CYBER CAFE, ASHRAM ROAD CHOWK, MAIN ROAD RAXAUL-845305, EAST CHAMPARAN. BIHAR.
12.	190	SANTOSH KUMAR YADAV S/O SRI RAM PRASAD YADAV	H. NO. E-218, DIVYA NAGAR COLONY, PO-KHORABAR, GORAKHPUR. U.P.
13.	495	POOJA SINGH D/O SRI BHISHAM SINGH	9/32 BAHAR SAHARA ESTATE, JANKIPURAM, LUCKNOW-226021. U.P.
14.	41	VIVEK PRATAP SINGH S/O SRI RANA PRATAP SINGH	D-59/235 2A, FLAT NO. B-8 SHITAL KUNJ, LANE NO. 10, NIRALA NAGAR, SHIVPURWA, VARANASI-221010. U.P.
15.	4	UTSAV S/O SRI GHANSHYAM DWIVEDI	346A/84A, PT. J.N.MISHRA KA HATA (NEAR BAJRANG CHAURAHA), SARVODAYA NAGAR ALLAHAPUR, ALLAHABAD, U.P.
16.	40	MIHIR KUMAR S/O SRI BINAY KUMAR CHOUDHARY	298 ASC SUPPLY DEPOT, DANAPUR CANTT, PATNA-801503. BIHAR
17.	461	PRABHAT SINGH S/O SRI RAM KRISHNA SINGH	281/28 A, MAWAIYA PARK, MAWAIYA CHAURAHA, LUCKNOW-04. U.P.
18.	407	ABHILASHA TIWARI D/O SRI VISHESH KUMAR TIWARI	NEAR MARIA MATA SCHOOL, CHOUBEY COLONY, CHHATARPUR, M.P.
19.	247	DURGESH TYAGI S/O SRI BRIJESH KUMAR TYAGI	967/85, RAMPURI SOUTH, MUZAFFARNAGAR-251001. U.P.
20.	277	SAURABH SHUKLA S/O SRI V. K. SHUKLA	87 B/2, SARVODAY NAGAR, ALLAHPUR, ALLAHABAD. U.P.
21.	329	SHWETSA CHANDRA S/O SRI GIRISH CHANDRA	H. NO 1218-A SEC-I, L.D.A. COLONY, KANPUR ROAD, LUCKNOW-226012. U.P.
22.	242	RUCHI SINGH SENGAR D/O SRI GOVIND SINGH SENGAR	KHOTA PARCHA 29/31 D. ROAD RAVI RAJ COMPLEX, ALLAHABAD-211003. U.P.
23.	210	PRASHANT GUPTA S/O SRI SUBHASH CHANDRA GUPTA	74A/5A SURYU COLONY PURAGADERIA NEAR MNIT, TELIARGANJ, ALLAHABAD. U.P.
24.	432	SARVESH CHAUBEY S/O SRI DINESH CHAUBEY	M/S BLUE BIRD PIGMENS (P) LTD., PURSENI MOHANLALGANJ, LUCKNOW. U.P.
25.	10	SAMRIN NAAZ D/O SRI SHAMSHAD AHMAD	C/O NISAR HUSSAIN, 18 MUIR ROAD, RAJAPUR, ALLAHABAD-211002. U.P.
26.	472	SURAJ SINGH NEGI S/O SRI NARENDRA SINGH NEGI	MIG-14, RAJIV NAGAR, SHIVAJI WARD, TEH.-SAGAR-470002. M.P.
27.	5	SATYAM PANDEY S/O SRI ASHOK KUMAR	C/O RAM KINKAR TRIPATHI, THE CYBER HUB JAIL ROAD, SWARAJY COLONY, BANDA-210001. U.P.
28.	333	AMIT KUMAR SINGH S/O SRI SATYENDRA PRATAP	BEHIND POLICE HOSPITAL, PARAMAPUR, MIRZAPUR-231001. U.P.

		SINGH	
29.	33	DHRUVA BHUSHAN SHUKLA S/O SRI MAHENDRA PRASAD SHUKLA	289/24, POORA FATEH MOHAMMAD, NAINI (BEHIND BETHANY SCHOOL), NAINI, ALLAHABAD-211008. U.P.
30.	259	AMIT KUMAR SINGH S/O SRI RAMPAL SINGH	VILL- ESHRAPUR, POST- BABAIMAU, HARDOI-241303. U.P.
31.	411	HIMANSHU SHEKHAR TRIPATHI S/O SRI DIWAKAR TRIPATHI	333/323 BUXI KHURD, DARAGANJ, ALLAHABAD-211006. U.P.
32.	44	EKTA VERMA D/O SRI JAGDISH CHANDRA VERMA	NT.1/22, ARMAPUR ESTATE, KANPUR-208009 U.P.
33.	252	AJAY KUMAR YADAV S/O SRI JAI RAM YADAV	VILL- EMALIDEEH, POST- SIKRIGANJ, GORAKHPUR-273213. U.P.
34.	51	AMRITESH PANDEY S/O SRI KAUSLESH PRASAD	9/7 D LIDDLE ROAD, GEORGE TOWN, ALLAHABAD. U.P.
35.	228	GAURAV SINGH S/O SRI SATPAL SINGH	P-6, ANITA BHAWAN, NEW AWAS VIKAS, GANGA PUR CIVIL LINES, RAMPUR-244901. U.P.
36.	455	SACHIN MISHRA S/O SRI BALA NATH MISHRA	13-A /9 DRUMOND ROAD BESIDE P.W.D. BANGLOW, CIVIL LINES, ALLAHABAD-211001. U.P.
37.	492	MANISH KUMAR SINGH S/O SRI MAN SINGH	H. NO. 05, VILL-CHAURI (SABUNI), POST CHAURI CHAURA, GORAKHPUR-273201. U.P.
38.	22	RAUSHAN KUMARI D/O SRI BINAY SHANKAR MISHRA	POST-SITAMARI NEAR RAJEEV GAS GODOWN SITAMARI-843301. BIHAR.
39.	29	ABHISHEK OJHA S/O SRI GHANSHYAM OJHA	268/116/11,BAJARANG COLONY, KACHCHI SADAK, DARAGANJ, ALLAHABAD-211006. U.P.
40.	410	MOHD. NASIR S/O SRI AEJAZ AHMAD	B-505 G.T.B. NAGAR, KARELI, ALLAHABAD. U.P.
41.	463	ABHIJEET SINGH S/O SRI RAJEEV SINGH	267, LAKHANPUR, OPPOSITE GOPALA HOSTEL KANPUR-208024. U.P.
42.	218	SHIVANGI SINGH D/O SRI ANIRUDH SINGH	C-105 /18 PREM NIVAS, CHHOTE QUAZIPUR, GORAKHPUR. U.P.
43.	67	SOUMALYA GANGULI D/O SRI SHYAMAL KUMAR GANGULI	ASHUTOSH BHAWAN, 25 RAMKRISHNA PALLI, KALNA ROAD (NORTH), BURDWAN-713101. WEST BENGAL.
44.	424	KIRAN MISHRA D/O SRI MAHENDRA MISHRA	17 A, BENIGANJ, ALLAHABAD. U.P.
45.	321	MOHD. AZEEM KHAN S/O SRI MOHD. HABIBUL KHAN	MOHALLA- KHANPURA , TOWN, MEERGANJ, BAREILLY-243504. U.P.
46.	78	SRIKANT GAURAV S/O SRI BRAHMANATH SHARMA	ROOM NO. 44-A, DR. S. RADHAKRISHNAN HOSTEL, NEAR PCB HOSTEL, UNIVERSITY OF ALLAHABAD, ALLAHABAD-211002. U.P.
47.	126	TRIPTA TRIPATHI D/O SRI KARUNA SHANKER TRIPATHI	1164, JAMUNA NIKUNJ, KIDWAI NAGAR, ALLAHABAD, U.P.
48.	230	ARYA SUMAN PANDEY D/O SRI ASHWANI PANDEY	VILL- DUDHARI, POST- SAIDRAJA, CHANDAULI-232110. U.P.
49.	168	SANJEEV KAUSHAL S/O SRI DURGA PRASAD	584, KHOYA MANDI, NETRAM CHAURAHA OLD KATRA, ALLAHABAD-211002. U.P.
50.	408	SUNIL CHAUDHARY S/O SRI RAM ROOP CHAUDHARY	168/180 D, TAJ LODGE, MOHAISIMGANJ, ALLAHABAD-211003. U.P.
51.	264	ASHISH KUMAR DUBEY S/O SRI AWADESH DUBEY	VILL- BHAGWATIPUR, POST- ARAKHPUR, GHAZIPUR-233305. U.P.

52.	174	SUBHAM CHAORASIYA S/O SRI BHIVRGU RAM	647F/ 259 SHIV BIHAR, SEC.-1 JANKIPURAM, LUCKNOW-226021. U.P.
53.	28	TARA CHANDRA PANDEY S/O SRI ARUN KUMAR PANDEY	VILLAGE & POST-TISENTULA PUR, MANDA, ALLAHABAD-212104. U.P.
54.	201	VINEET KUMAR S/O SRI SHIO VIBHUTI SINGH	648/01, RAMAYAN AVAS, SURESH SHARMA NAGAR, BAREILLY-243006. U.P.
55.	295	ADITYA KUMAR SINGH S/O SRI AWADHESH KUMAR SINGH	63/56 FAKIRAGANJ, OLD KATRA, ALLAHABAD- 211002. U.P.
56.	235	SHIKHA SHUKLA D/O SRI VIJAY KUMAR SHUKLA	C-3 PATRAKAR COLONY, ASHOK NAGAR, ALLAHABAD. U.P.
57.	508	ANAND MISHRA S/O SRI JITENDRA MISHRA	94, RAM PRIYA ROAD, PRAYAG STATION, ALLAHABAD-211002. U.P.
58.	319	BIPIN KUMAR PANDEY S/O SRI HARISH CHANDRA PANDEY	VILL- KOHARWALIYA, POST- KUBERNATH KUSHINAGAR-274304. U.P.
59.	296	MAYANK KRISHNA SINGH CHANDEL S/O SRI VINOD KUMAR CHANDEL	A-56, MEHDAURI COLONY, TELIARGANJ, ALLAHABAD, U.P.
60.	114	HIMANSHU GUPTA S/O SRI RAM GOPAL GUPTA	1035, SECTOR-1, LDA COLONY, KANPUR ROAD LUCKNOW-226012. U.P.
61.	345	RANJINI SHUKLA D/O SRI RAMESH KUMAR SHUKLA	87/2 MOTI LAL NEHRU ROAD, NEAR PRAYAG STATION, ALLAHABAD-211002. U.P.
62.	276	AISHWARYA KRISHNA S/O SRI KRISHNA KUMAR DWIVEDI	VILL POST- KURARA, HAMIRPUR-210505. U.P.
63.	322	PRASHANT SHUKLA S/O SRI GOPAL JI SHUKLA	C/O JAGDISH K TRIPATHI (ADVOCATE), EWS D/ 3 GANGA TAT AWAS YOJNA, MEHDAURI COLONY, RASULABAD TELIERGANJ, ALLAHABAD-211004. U.P.
64.	138	MANU SAXENA S/O SRI AWEDHESH KUMAR SAXENA	4/1 LIG PREETAM NAGAR, DHOOMANGANJ, ALLAHABAH-211011. U.P.
65.	43	IZHARUL HAQUE S/O SRI EKRAM HUSSAIN	J.18/87 A, SALARPURA, VARANASI-221001. U.P.
66.	282	SAURABH KUMAR BHARGAVA S/O SRI DINESH SINGH	ROOM NO. 82, MMUC HINDU HOSTEL, ALLAHABAD. U.P.
67.	443	RATN SHEKHAR NIRMAL S/O SRI DAYARAM NIRMAL	VILL. - GHANAKAPOORA, POST-MANJHANPUR, KAUSHAMBI-212207. U.P.
68.	12	ANAND TRIPATHI S/O SRI RAJ PRAKASH TRIPATHI	H.I.G., 188-B PREETAM NAGAR, DHOOMANGANJ, ALLAHABAD. U.P.
69.	308	ROHIT MISHRA S/O SRI DEVENDRA KUMAR MISHRA	N4/3A-1B BHAKT NAGAR COLONY, PO-BHU, VARANASI-221005. U.P.
70.	19	GAYATRI SINGH PATEL D/O SRI IKSHWAKU SINGH	C/O SANTOSH KUMR SINGH, 42 OLD MUMFORDGANJ, ALLAHABAD-211002. U.P.

-SD-
I/c Deputy Registrar
(Establishment)
30.08.2014

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

OFFICE ORDER

No. 6912 / Establishment : Dated : Allahabad : August 30 , 2014.

With reference to his/her application in response to **Advertisement No. 01/Law Clerks (Trainee)/14** for being considered for the post of Law Clerk (Trainee) in the High Court of Judicature at Allahabad he/she is hereby informed that he/she has been selected as a Law Clerk (Trainee) to be attached with an Hon'ble Judge for a period of one year on a fixed honorarium of **Rs. 12,500/-** with no other allowances and without any other perquisite such as residential accommodation etc. The engagement shall be purely contractual for a fixed term of one year, which may be terminated at any time if the incumbent is found lacking.

It is made clear to him/her that the above short term engagement shall not confer upon him/her any right to claim regular appointment like other appointees in the Registry. The said engagement shall be subject to the following conditions :-

- 1. That from the date of completion of his/her engagement as Law Clerk (Trainee), he/she shall not appear or practice for a period of one year before the Hon'ble Judge (s) with whom he/she was attached.**
- 2. He/She shall not appear in any case handled by the Hon'ble Judge (s) with whom he/she had remained attached, irrespective whether he/she had or had not worked on that case during the period of his/her engagement.**
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- 4. He/She shall be governed by such rules of attendance, leave and other related matter as might be prescribed from time to time by Hon'ble the Chief Justice of High Court of Judicature at Allahabad.**
- 5. His/Her engagement shall be for a fixed term of one year only which may be terminated without notice at any time.**

If he/she is willing to accept the above terms and conditions to be engaged as a Law Clerk (Trainee) he/she may report to the Senior Registrar, High Court, Lucknow Bench, Lucknow between **01.09.2014 to 10.09.2014 at 10.00A.M.**

-SD-
(PRATYUSH KUMAR)
REGISTRAR GENERAL

Sl. No.	Roll No.	Name S/Sri/Km./Smt.	Address
1.	630	ARPITA JAISWAL D/O SRI ABHAY JAISWAL	88, RAVIDRPALLI, FAIZABAD ROAD, LUCKNOW-226016. U.P.
2.	631	RADHIKA AGARWAL D/O SRI PRADEEP AGARWAL	509/114K GANAPATI BHAWAN, OLD HYDERABAD, LUCKNOW. U.P.
3.	673	ROHIT KANNOJIA S/O SRI KISHAN PRASAD	SS-II -22-D-1 L.D.A. COLONY, KANPUR ROAD,

		KANNOJIA	LUCKNOW. U.P.
4.	632	ABHIMANU SINGH S/O SRI J.K. SINGH	FLAT NO. 303 ANAND PALACE, 10/499, KHALASHI LINE, KANPUR-208002. U.P.
5.	597	SUMIT SRIVASTAVA S/O SRI RAJA MOHAN SRIVASATAVA	11/244, SECTOR-11, INDIRA NAGAR, LUCKNOW. U.P.
6.	517	FARHA MIRZA D/O SRI MIRZA MUSTAFA JAMAL	HOUSE NO. 439/50/22,B.PL. COLONY, BEHIND SAFEED MASJID, BALAGANJ, LUCKNOW-226003. U.P.
7.	652	NEELAM UPADHYAY D/O SRI RAMAKANT UPADHYAY	C/O R.S. RAI, SIDDHARTH VIHAR, FLAT NO 44 VIRDAPUR, MEHMOORGANJ, VARANASI- 221010. U.P.
8.	672	AMAR NATH MADHESHIA S/O SRI HARI SHYAM GUPTA	3 RAM MANDIR LANE, HUSSAIN GANJ, LUCKNOW. U.P.
9.	553	SHALINI SHUKLA D/O SRI RAM PRAKASH SHUKLA	B-98, PRAGATI VIHAR KALYANPUR (WEST), LUCKNOW-226022. U.P.
10.	629	DIGANTIKA MISHRA D/O SRI PRADEEP KUMAR MISHRA	APOSTOLIC CARMEL GENERALITE, 4TH 'T' BLOCK JAYANAGAR EAST END ROAD, BANGLORE-560041. KARNATAKA.
11.	568	RASHIDA FATIMA D/O SRI MOHD. NASIR	25/1 NEAR HASAN MASJID, SHIVANI VIHAR ABRAR NAGAR KALYANPUR EAST, LUCKNOW. U.P.
12.	640	VARSHA BHATIAR D/O SRI NEMI CHAND BHATIAR	B-703, MAHAN AGAR, CHANNILAL CHAURAHA, LUCKNOW-226006. U.P.
13.	580	AYUSHI AGARWAL D/O SRI NARENDRA KUMAR AGARWAL	141, GURUDWARA ROAD, NAKA HINDOLA, LUCKNOW. U.P.
14.	592	DIVYA TIWARI D/O SRI RAM JIYAWAN TIWARI	H. NO. 537/KHA/05/126, FAIZULLA GANJ NEAR SITAPUR ROAD, LUCKNOW-226013. U.P.
15.	563	MEGHA SOLANKI D/O SRI DURGA PRASAD	1007 GOUNDU COMPOUND, CIVIL LINE, SIPRI BAZAR, JHANSI-284003. U.P.
16.	599	SONALI MEHROTRA D/O SRI SANDEEP MEHROTRA	A - 8/3 NAPIAR ROAD COLONY PART 1, THAKURGANJ, LUCKNOW-226003. UP.
17.	525	YASH BHARADWAJ S/O SRI RAJESH SHARMA	22/11, INDIRA NAGAR, LUCKNOW. U.P.
18.	649	KRISHANAT MANI TRIPATHI S/O SRI MARKANDEY MANI TRIPATHI	3/15 VIKALP KHAND-3, RAIL VIHAR COLONY, GOMTI NAGAR, LUCKNOW-226010. U.P.
19.	679	ABHINAV BHATTACHARYA S/O SRI KRISHNASHISH BHATTACHARYA	FLAT NO- 203-C CRYSTAL APARTMENT, 509/150 OLD HYDRABAD COLONY, LUCKNOW-226007. U.P.
20.	627	APOORVA SINGH D/O SRI KAMLESH SINGH	643S /79A SANSKRIT NAGARAM (SNEHI NAGAR), TADIKHANA SITAPUR ROAD, LUCKNOW. U.P.
21.	655	SONAM SINGH D/O SRI LAXMI SARAN SINGH	643M/887 MOHIBULLAPUR NEAR MADIYAON, THANA AARJOO NAGAR, LUCKNOW-226021. U.P.
22.	571	TARANDEEP KAUR D/O SRI GURU SHARAN SINGH	A-222 CHANDRA NAGARI, AISHBAGH ROAD, LUCKNOW. U.P.
23.	621	ANSHUMAN SINGH S/O SRI SIDH KUMAR SINGH	C/83, NEHRU NAGAR, CIVIL LINES, BARABANKI-225001. U.P.
24.	653	RANJEET SINGH S/O SRI PRITHVI PAL YADAV	14/2094, INDIRA NAGAR, LUCKNOW-226016. U.P.
25.	639	ANAND KUMAR SINGH	M.M.B. 1/110, SECTOR 'B', SBI COLONY,

	S/O SRI PRAHALAD SINGH	ALIGANJ, LUCKNOW. U.P.
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No._____ / Establishment : Dated : Allahabad : August , 2014.

Copy forwarded to the Senior Registrar, High Court, Lucknow Bench, Lucknow alongwith the photocopy of 25 Application forms of Law Clerks (Trainee) selected for High Court, Lucknow Bench, Lucknow with request to make necessary arrangements for their joining between 01.09.2014 to 10.09.2014 at 10.00 A.M.

-SD-

**I/c Deputy Registrar
(Establishment)**

30.08.2014